## Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 27-10-2025 TO 31-10-2025

C NO 1 - 2 - 2 - 2 - 2 - 2 - 2 - 2 - 2 - 2 -				
S. NO.	APPEAL NO .	FINAL ORDER	DATE OF ORDER	<u>DATE ON</u>
		NO./MISC ORDER NO.	RECEIVED FROM	WHICH ORDER
			THE PS TO HON'BLE	SENT FOR
	,		PRESIDENT	DISPATCH
			/MEMBERS	
		FINAL ORDER NO.		
1	<u>ST/52115/2019</u>	<u>F.O/51593/2025</u>	<u>17-10-2025</u>	29-10-2025
<u>2</u>	<u>ST/50390/2021</u>	F.O/51594/2025	17-10-2025	29-10-2025
<u>3</u>	<u>ST/51181/2020</u>	F.O/51596/2025	17-10-2025	29-10-2025
4	<u>ST/51155/2020</u>	F.O/51597/2025	17-10-2025	29-10-2025
<u>5</u>	<u>ST/55560/2023</u>	F.O/51599/2025	17-10-2025	29-10-2025
<u>6</u>	<u>ST/50422/2021</u>	F.O/51601/2025	17-10-2025	29-10-2025
<u> 7</u>	ST/50640/2017	F.O/51604/2025	23-10-2025	29-10-2025
		MISC ORDER		
	CT/54455/0000	MISC ORDER		
	<u>ST/51155/2020</u>	<u>M.O/50987/2025</u>	<u>17-10-2025</u>	<u>29-10-2025</u>

ASST. REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.